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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/25/2016  
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others  
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others  
UNDER SECTION : 397/398

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

① For TK Bhaskar  
Priya dasshini .N  
Shwe thavasudevan

Counsel for the  
2<sup>nd</sup> Respondent



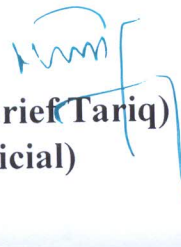
2. for A.k.Mylsamy  
DESIKAN.B.

COUNSEL FOR  
PETITIONERS

Deenham.B.

**ORDER**

Counsel for petitioner present. Counsel for R2 present. Counsel for R4 & R5 present. R3 & R6 were set ex parte as per the order dated 11.10.2016. Both the counsels stated that the pleadings are complete. Counsel for petitioner submitted that there is a civil suit in connection with this matter before the Civil Court which has been withdrawn and the order to that effect is to be obtained and he sought time for filing the same. Time extended at request. Put up on 20.12.2016 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)